

Physical
Court

Ist Session

(Sr. No. 01 to 24
Ist Session)

10:30 AM to 12:30 PM

District and Sessions Judge, Central, THC

IN THE COURT OF Sh. Vidya Prakash

Additional Sessions Judge

Criminal Cause List Dated 07-09-2020 Total Cases: 54

(Sr. No. 25 to 38 and

Sr. No. 45 to 54

2:00 PM to 3:30 PM

S No.	Case Type	Old Case No.	Case No.	Title	-FIR/PS
Misc. cases/purpose					
1	Cl. Cases	725/2014	322799/2016	TATA POWER DELHI DISTRIBUTION LIMITED Vs. BILLU RATHORE	/0 (Subzi Mandi)
2	Cl. Cases	1351/2014	324396/2016	BSES RAJDHANI POWER LTD. Vs. KESAR	/0 (Janak Puri)
Misc./ Appearance					
3	Cl. Cases	1272/2015	326137/2016	BSES RAJDHANI POWER LTD. Vs. PREM	/0
4	Cl. Cases	1708/2015	322036/2016	BSES YAMUNA POWER LTD. Vs. MOHD. ALAM ANR.	/0
5	Cl. Cases	1917/2015	322912/2016	BSES RAJDHANI POWER LTD. Vs. OM PRAKASH	/0 (Paschim Vihar)
Misc. cases/purpose					
6	Cl. Cases	1949/2015	323383/2016	BSES RAJDHANI POWER LTD. Vs. OMKAR	/0
Misc./ Appearance					
7	Cl. Cases	2044/2015	327150/2016	BSES RAJDHANI POWER LTD. Vs. RAJJAN LAL	/0 (Mundka)
8	Cl. Cases	1093/2016	325593/2016	BSES RAJDHANI POWER LTD. Vs. SHASHI	/0 (Nangloi)
9	Cl. Cases	1610/2016	327068/2016	BSES RAJDHANI POWER LTD. Vs. VIJAY	/0
10	Cl. Cases	1835/2016	327201/2016	BSES YAMUNA POWER LTD. Vs. MOHD. IQBAL ANR.	/0
11	Cl. Cases		327416/2016	BSES RAJDHANI POWER LTD. Vs. KAKU	/0
12	Cl. Cases		327460/2016	BSES RAJDHANI POWER LTD. Vs. BHAGIRATH	/0
13	Cl. Cases		327852/2016	BSES RAJDHANI POWER LTD. Vs. AJAY AND ANR	/0
14	Cl. Cases		328429/2016	BSES YAMUNA POWER LTD. Vs. NASEEM	/0
15	Cl. Cases		328536/2016	BSES RAJDHANI POWER LTD. Vs. BISHM KUMAR	/0
16	Cl. Cases		328739/2016	BSES RAJDHANI POWER LTD. Vs. RAMDAS	/0
17	Cl. Cases		328741/2016	BSES RAJDHANI POWER LTD. Vs. ARJUN	/0
18	Cl. Cases		328742/2016	BSES RAJDHANI POWER LTD. Vs. ARJUN	/0
19	Cl. Cases		328744/2016	BSES RAJDHANI POWER LTD. Vs. JHIN KA AND ORS	/0
20	SC		164/2017	STATE Vs. DHEERAJ	1178 /2015 (Tilak Nagar)
21	SC		911/2017	STATE Vs. ANIL KUMAR	426 /2016 (I.P. Estate)
Misc. cases/purpose					
22	Cl. Cases		74/2018	TATA POWER DELHI DISTRIBUTION LTD. Vs. SHAHJAHAN BEGUM	/0
23	Cl. Cases		75/2018	TATA POWER DELHI DISTRIBUTION LTD. Vs. SANJAY KUMAR	/0
Misc./ Appearance					
24	Cl. Cases		76/2018	TATA POWER DELHI DISTRIBUTION LTD. Vs. SHAEEN	/0
25	Cl. Cases		212/2018	BSES YAMUNA POWER LTD. Vs. SHABIR	/0
26	Cl. Cases		214/2018	BSES YAMUNA POWER LTD. Vs. SHOHAL	/0
27	SC		276/2018	STATE Vs. ABID	91 /2016 (Sadar Bazar)
Misc. cases/purpose					
28	Cl. Cases		273/2018	BSES YAMUNA POWER LTD. Vs. AZHAR AND ANR	/0

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S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
29	Cl. Cases		274/2018	BSES YAMUNA POWER LTD. Vs. MOHD. SHUAIB	/ ()
Misc./ Appearance					
30	SC		364/2018	STATE Vs. MUBARKUNISHA	221 /2017 (Chandni Chowk)
31	SC		707/2018	STATE Vs. KANTA	674 /2015 (Nabi Karim)
Misc. cases/purpose					
32	SC		838/2018	STATE Vs. PREETI	497 /2016 (Pahar Ganj)
Misc./ Appearance					
33	SC		937/2018	STATE Vs. UNTRACE	668 /2015 (Nabi Karim)
34	Cl. Cases		110/2019	TATA POWER DELHI DISTRIBUTION LTD. Vs. ANITA DEVI	/0 (Burari)
35	SC		536/2019	STATE Vs. SARITA	371 /2017 (Anand Parbat)
36	SC		585/2019	STATE Vs. ASHA	448 /2018 (Nabi Karim)
37	SC		874/2019	STATE Vs. KAUSHALYA GUPTA	302 /2019 (Nangloi)
38	SC		146/2020	STATE Vs. ARVIND @ ARUN	369 /2019 (Nangloi)
For Bail					
39	Bail Matters		912/2020	STATE Vs. HIMANSHU	011882 /2020 (GULABI BAGH)
40	Bail Matters		931/2020	STATE Vs. ISRAIL KHAN	242 /2017 (Civil Lines)
41	Bail Matters		1051/2020	STATE Vs. BIRENDER @ VIRENDER KR. YADAV	154 /2020 (Burari)
42	Bail Matters		1063/2020	STATE Vs. RAVI DEDHA	240 /2020 (Wazirabad)
43	Bail Matters		1064/2020	STATE Vs. BIRENDER SINGH	173 /2017 (Civil Lines)
44	Bail Matters		1076/2020	STATE Vs. SHIVA	196 /2020 (Subzi Mandi)
Charge					
45	Cl. Cases	1219/2015	324839/2016	BSES RAJDHANI POWER LTD. Vs. HARVINDER SINGH	/ ()
46	SC		224/2018	STATE Vs. MOHD NASIM	664 /2015 (Sarai Rohilla)
Prosecution Evidence					
47	SC	110/2015	27749/2016	STATE Vs. HEERA DEVI	586 /2015 (Ranjit Nagar)
Statement of Accused					
48	Cl. Cases	211/2013	323652/2016	BSES RAJDHANI POWER LTD. Vs. R.K. YADAV ORS.	/ ()
Misc. Arguments					
49	Cl. Cases	1632/2014	322124/2016	BSES RAJDHANI POWER LTD. Vs. HARDIAL SINGH	/0 (Nangloi)
50	Cl. Cases	772/2015	322024/2016	BSES RAJDHANI POWER LTD. Vs. MANOJ	/ ()
51	M CrI		13137/2016	BSES YAMUNA POWER LTD. Vs. MODH. KHALID AND ANR.	/ ()
52	Cl. Cases		1172/2017	BSES YAMUNA POWER LTD. Vs. NASIM KHAN AND ANR	/0 (I.P. Estate)
53	Cl. Cases		935/2018	BSES YAMUNA POWER LTD. Vs. MOHD RAEES	/0 (Chandni Mahal)
Consideration					
54	Cl. Cases		803/2019	BSES YAMUNA POWER LTD. Vs. OM PRAKASH AND ANR	/0 ()

2:00 PM to 3:30 PM

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